

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.1- IA/681(AHM) 2024 in
IA 874 of 2020
In
CP(IB) 441 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

TCl Express Ltd

.....Applicant

V/s

Sonali Energiees Pvt Ltd

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshil Patel, Advocate

For the Respondent :

ORDER

IA/681(AHM) 2024 in IA 874 of 2020

This is an application filed by the liquidator to take on record the 13th Progress Report for the period of 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/681(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)